

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**IA No.192/2023, IA No.297/2023 & IA No.364/2023
IN CP (IB) No.70/ALD/2022**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 14th September, 2023

Attendance-Cum-Order Sheet of the Hearing.

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|----------------------------|--|
| NAME OF THE COMPANY | SHRI RADHA AQUA GARDENS BUYERS ASSOCIATION V/S M/S DECENT BUILDWELL PVT. LTD. |
| UNDER SECTION | 7 IBC |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Somipam Mc with Ms. Surabhi, Advs.

: For the Financial Creditor main CP & Applicant in IA No.364/2023

Sh. Sudeep Kumar, Adv.

: For the Applicant in IA No.192/2023, IA No. 297/2023

Sh. Sushil Aggarwal alongwith Sh. Divyam Aggarwal, Advs.

: For the Corporate Debtor & Res. in IA No.192/2023, IA No.297/2023

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel, Sh. Somipam Mc representing the Financial Creditor states that the learned senior counsel is not available today, and therefore seeks a short adjournment.
- 2.** Let the matter be adjourned for 19th October, 2023.

-Sd-

**(Ashish Verma)
Member (Technical)**

14th September, 2023

*Kavya Prakash Srivastava
(Stenographer)*

-Sd-

**(Praveen Gupta)
Member (Judicial)**